

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.693 /2013

New Delhi, this the 07th day of December, 2016

Hon'ble Mr. V.N. Gaur, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Beant Singh
Retired Principal
M.C. Primary School
Saket, SDMC
2. Kusum Lata Sharma
Retired Principal
M.C. Primary School
Dichau Kalan, Nazafgarh Zone, SDMC
3. Ram Kumar Deswal
Retired Principal
M.C. Primary School
J.J. Nangloi I/II
Nazafgarh Zone SDMC
4. Krishna Kumari
Retired Principal
Ajwa Boys' School
Nazafgarh Zone SDMC
5. Jameel Ahmed
Retired Principal
M.C. Primary School
Kalkaji, Central Zone, S.D.M.C.Applicants.

(By advocate: Mr. Sushil Kumar Tripathy, proxy for Mr.Ranjit
Sharma)

Versus

South Delhi Municipal Corporation
Through the Commissioner
Dr.S.P. Mukherjee, Civic Centre,
J.L. N Marg, New Delhi.Respondent

(By Advocate: Mr.P.S. Singh, proxy for Ms. Vertika Sharma)

ORDER (ORAL)

Hon'ble Mr.V.N.Gaur, Member (A)

Counter reply in this case was filed on 19.09.2013. Since then, the matter has been adjourning on the request of one party or the other. Learned counsel for the applicants has not filed rejoinder so far. It is noticed that on 30.10.2013, 17.12.2013, 24.02.2014, 30.05.2014, 28.11.2014, 22.04.2015, 20.07.2015, 07.09.2015, 08.01.2016 and 10.02.2016 either none was present for the applicant or the matter was adjourned on behalf of the proxy counsel for the applicant. Today again when this matter was called there is request for short adjournment on the revised call. We do not find any justification to grant further adjournment in the matter. It is quite apparent that the applicants have lost interest in pursuing the matter and therefore, the OA is dismissed in default and for non-prosecution.

**(Dr.Brahm Avtar Agrawal)
Member (J)**

**(V.N.Gaur)
Member A**

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